

**Bringing of Katihar—Jogbani under
N. E. Railway Administration**

+1360. SHRI D. L. BAITHA :
Will the Minister of RAILWAYS be
pleased to state :

(a) whether it is a fact that Barauni-Katihar, Purnea-Saharsa, Forbesganj Supaul-Saharsa and some other sections are in the North Eastern Railways while Katihar-Jogbani Section is in the North-East Frontier Railway ;

(b) whether it is also a fact that the trains running in Barauni-Katihar, Katihar Purnea Saharsa, Purnea Banmankhi Jankinagar Saharsa, Forbesganj Supaul Saharsa and other sections on North Eastern Railway start from and terminate at Katihar, Purnea and Forbesganj, which come under the administration of North East Frontier Railway, resulting in several administrative difficulties ;

(c) if so, whether Government propose to bring Katihar-Jogbani Section under the administration of North Eastern Railway ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI MADHAV RAO SCINDIA) :

(a) Yes, sir.

(b) It is a fact that trains running to and from North Eastern Railway on the sections mentioned in this part start from and terminate at Katihar and Forbesganj. No train starts or terminates at Purnea. There is however, no operational and administrative difficulty in this arrangement.

(c) and (d) There is no proposal to transfer Katihar-Jogbani Section from Northeast Frontier Railway to North Eastern Railway, since there is no difficulty in the present arrangement.

[English]

Banglore-Miraj B. G. Rail Line

1361. SHRI V. S. KRISHNA
IYER : Will the Minister of RAIL-
WAYS be pleased to state ;

(a) when the Banglore-Miraj board gauge line work is likely to be completed ;

(b) the amount required to lay this line ;

(c) whether Government are aware that a board gauge Railway line between Miraj-Bombay has already been laid ; and

(d) the reasons for delay in completing Bangalore-Miraj broad gauge railway line ?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI MADHARAO SCINDIA) :

(a) There is at present no proposal to take up the construction of a new BG line or conversion of the MG section between Bangalore and Miraj.

(b) Does not arise.

(c) Yes, Sir.

(d) In view of the high cost of conversion, severe constraint of resources and heavy commitments already in hand it is not possible to consider this proposal at this stage.

**Making Goa Self Sufficient in Power
Generation**

1362. SHRI EDUARDO FALEIRO:
Will the Minister of IRRIGATION
AND POWER be pleased to state :

(a) whether Government are aware that the people of Goa are suffering enormously in their overall economic development because the territory is almost entirely dependent on power supply from the neighbouring States and these States very often fail to honour their commitments ;

(b) what steps do Government contemplate to improve this state of affairs ; and

(c) whether Government propose to take measures to make that territory self-sufficient in power generation ?

THE MINISTER OF IRRIGATION
AND POWER (SHRI B.
SHANKARANAND) : (a) to (c) The

power requirements of Union Territory of Goa are being met fully from the neighbouring States and the Central Sector Korba Thermal Project. There are no power cuts in force in the Union Territory.

There is no proposal to put up a generating station in the Union Territory of Goa. However, to meet the future requirements, allocations have been made from the Central Sector Thermal Projects at Korba and Ramagundam.

Conversion of Vasco-Miraj Rail Line

1363. SHRI EDUARDO FALEIRO :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there have been repeated demands for converting the Vasco-Miraj railway line from metre gauge into broad gauge ; and

(b) if so, the steps taken by Government in furtherance of this demands?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :

(a) Yes, Sir.

(b) Due to severe constraint of resources the demand for this line will have to await till the resources position becomes favourable.

Plan Outlay for Technical and Vocational Education in Kerala

1364. PROF. P.J KURIEN : Will the Minister of EDUCATION be pleased to state :

(a) whether Government propose to increase the plan outlay for technical and vocational educational in Kerala ;

(b) whether Government have received any representation from the Government of Kerala in this regard ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) to (c). Government of Kerala have proposed a

considerable increase in its Plan outlay for Technical and Vocational Education. As against Rs. 700.00 lakhs approved for the Sixth Five Year Plan, an outlay of Rs. 2400.00 lakhs has been proposed for the Seventh Five Year Plan for Technical Education. For Vocational Education an amount of Rs. 850.00 lakhs has been proposed for the Seventh Five Year Plan. (In the Sixth Plan it formed part of Secondary Education). The size of the State Plan has yet to be finalised by the Planning Commission.

No representation was sent by the State Government to the Central Government in this regard. The Plan outlay of the various States is decided by the Planning Commission.

Breakthrough in Transmission Technology

1365. SHRI B.V. DESAI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the National Thermal Power Corporation expects to achieve a breakthrough in transmission technology

(b) if so, whether the major step forward in transmission technology has already been taken with the decision to introduce high voltage direct current for long-distance bulk power transmission;

(c) whether it is also a fact that NTPC had made all round progress during 1983-84;

(d) whether the NTPC has cleared several new projects and its permission has been obtained for the current year; and

(e) if so, the new projects that will be undertaken during the year 1984-85 ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) Yes, Sir.

(c) During the year 1983-84 National Thermal Power Corporation commissioned 5 units of 200 MW each as per schedule.